GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA UNSTARRED QUESTION NO. 144 TO BE ANSWERED ON 01.12.2025

NATIONAL PENSION SCHEME FOR TRADERS AND SELF-EMPLOYED PERSONS

144. SHRI KRISHNA PRASAD TENNETI:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)the details of the total number of beneficiaries under the National Pension Scheme for Traders and Self-Employed Persons during the last five years and the current year, year and State/UT-wise, including Bapatla Lok Sabha Constituency in Andhra Pradesh;
- (b) the details of the funds allocated and utilised under the scheme during the last five years and the current year, year and State/UT-wise, including district-wise in the said constituency;
- (c)the details of the number of persons enrolled under the scheme, State/UT-wise and district-wise in the said constituency; and
- (d)whether the Government has carried out any promotional/awareness campaign for the purposes of making Indian citizens aware of the National Pension Scheme for Traders and Self-employed Persons and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SUSHRI SHOBHA KARANDLAJE)

(a) to (d): The cumulative number of beneficiaries under National Pension Scheme for Traders and Self-Employed Persons as on 26.11.2025 is 60,538. Constituency wise data is not maintained under this scheme. However, State/UT-wise details is annexed as Annexure – I.

The scheme is demand driven. The total funds allocated and utilized is as per the provisions of the scheme.

The measures taken by the Government to increase awareness and enrollment among traders and self-employed include following:

- (i) holding periodic review meeting with States/ UTs.
- (ii) regular meeting with state Common Services Centre (CSC) heads.
- (iii) launch of new features such as Voluntary Exit, Revival Module, Claim Status and Account Statement.
- (iv) communication with Chief Secretaries of States/UTs regarding enrolment under this scheme.
- (v) Interaction with Department of Financial Services, Pension Fund Regulatory and Development Authority, National Institute of Public Finance and Policy to increase the outreach of the pension scheme.

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ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 144 FOR 01.12.2025 RAISED BY SHRI KRISHNA PRASAD TENNETI REGARDING "NATIONAL PENSION SCHEME FOR TRADERS AND SELF-EMPLOYED PERSONS"

Details of State/UTs wise enrolment under NPS Traders Scheme as on 26.11.2025		
		No of
Sr. No	State/UTs	enrolment
1	ANDAMAN AND NICOBAR ISLANDS	191
2	ANDHRA PRADESH	5,962
3	ARUNACHAL PRADESH	90
4	ASSAM	1,534
5	BIHAR	1,874
6	CHANDIGARH	1,840
7	CHHATTISGARH	6,631
8	DELHI	402
9	GOA	10
10	GUJARAT	3,641
11	HARYANA	2,085
12	HIMACHAL PRADESH	191
13	JAMMU AND KASHMIR	499
14	JHARKHAND	653
15	KARNATAKA	3,888
16	KERALA	418
17	LADAKH	2
18	MADHYA PRADESH	1,329
19	MAHARASHTRA	2,138
20	MANIPUR	299
21	MEGHALAYA	115
22	MIZORAM	20
23	NAGALAND	143
24	ODISHA	1,034
25	PUDUCHERRY	204
26	PUNJAB	470
27	RAJASTHAN	1,372
28	SIKKIM	16
29	TAMIL NADU	1,191
30	TELANGANA	885
31	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	28
32	TRIPURA	1,477
33	UTTAR PRADESH	16,031
34	UTTARAKHAND	914
35	WEST BENGAL	2,961
	Total	60,538
